

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2074
ANSWERED ON:06.12.2012
INVESTMENT IN POWER PROJECTS
Reddy Shri Modugula Venugopala

Will the Minister of POWER be pleased to state:

- (a) whether the stability of policy is critical to attract investment as power projects have long gestation periods;
- (b) if so, the details thereof, State-wise especially in Andhra Pradesh; and
- (c) the steps taken by the Government in this direction in the Twelfth Five Year Plan?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : The Electricity Act, 2003 along with the National Electricity Policy, 2005 provide the basic framework for the entire country including for Andhra Pradesh for inter-alia investment by private sector in power projects, protection of interest of consumers and supply of electricity to all.

(c) : To attract new investment in generation, transmission and distribution in the power sector, the problems of fuel, land and environmental issues are being continually addressed and further efforts would continue in the Twelfth Plan.